

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No208  
CP(IB)/198(AHM)2021

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Ms.Bhumisha Shah Sole Proprietor of Candida Bio Aqua  
Solutions  
V/s  
West Coast Frozen Foods Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..30/05/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Advocate, Mr. Noopur K Dalal.  
For the Respondent : Advocate, Mr. Jay Kansara for Respondent.

**ORDER**

Learned counsel for the Applicant states that order dated 07.04.2022 has been complied, the documents have not come on record. The learned counsel for the Applicant states that the physical copy is filed today.

Let the physical copy be received by the Registry.

List it for further hearing on 27.06.2022.

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**